

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Record of Proceedings**

**Petition No. 213/TT/2012**

Subject : Petition for determination of transmission tariff of Asset I: LILO of 400 kV S/C Baripada-Rengali T/L and associated bays at Keonjhar; Asset II: 1 No. of 400/220 kV, 315 MVA (1st) ICT along with associated bays and 2 Nos. 220 kV line bays at Keonjhar; Asset III: 1 No. of 400/220 kV, 315 MVA (2nd) ICT along with associated bays and 2 Nos. 220 kV line bays at Keonjhar; and Asset IV: 1 No. of 80 MVAR, 420 kV Bus Reactor and associated bays at Keonjhar associated with ERSS-III in Eastern Region

Date of Hearing : 17.9.2013

Coram : Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner : PGCIL

Respondents : Bihar State Electricity Board & 5 others

Parties present : Shri S.S. Raju, PGCIL  
Shri M.M. Mondal, PGCIL  
Shri B.K. Sahoo, PGCIL  
Shri B.C. Pant, PGCIL

Due to paucity of time, the matter could not be taken up for hearing. Accordingly, the matter is adjourned.

2. The petition shall be listed for hearing on 1.10.2013.

By order of the Commission

Sd/-  
(T.Rout)  
Chief (Law)